

**GOVERNMENT OF INDIA  
PLANNING  
LOK SABHA**

UNSTARRED QUESTION NO:1527  
ANSWERED ON:06.03.2013  
INFRASTRUCTURE DEVELOPMENT PROJECTS  
Maharaj Shri Satpal

**Will the Minister of PLANNING be pleased to state:**

- (a) the details of the infrastructure development projects sanctioned in Uttarakhand and the funds allocated for each such project; and
- (b) the number of infrastructure development projects of the State pending for approval?

**Answer**

MINISTER OF STATE FOR PARLIAMENTARY AFFAIRS AND PLANNING (SHRI RAJEEV SHUKLA)

(a) &(b) The projects for infrastructure development are sanctioned and undertaken by States under various flagship Centrally Sponsored Schemes following the guidelines of the respective schemes framed by Central Ministries. Planning Commission also approves projects under Special Plan Assistance (SPA) to States and recommends the Ministry of Finance for release of funds. 27 infrastructure development projects of Uttarakhand have been approved by Planning Commission under Special Plan Assistance during 2012-13. The details of approved infrastructure development projects, alongwith funds released for these projects are at annexure;